

(c) Some persons are reported to have observed 'FAST' and 'DHARNA' in this connection.

(d) No, Sir.

Enquiry into Complaint of Irregular Postal Delivery in Alambagh Lucknow

5159. SHRI RAJ DEO SINGH : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether a complaint regarding irregular postal delivery in Alambagh area of Lucknow City was published in the daily English *Pioneer* of Lucknow ;

(b) if so, the action taken against the concerned postal employees ; and

(c) whether a U.P. Minister wanted to intervene and it was resented by the higher ups in the postal Department ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) Yes ; similar complaints had also been received earlier from the residents of Alambagh, Lucknow.

(b) The Sub-Postmaster Alambagh P.O. and the Town Inspector were transferred. The next increment of the Town Inspector was also stopped for 2 years.

(c) A. U. P. Minister had written to the Postmaster General Lucknow suggesting that the transfer of the Town Inspector should be cancelled. The Postmaster General wrote a letter to the Minister explaining the position. The question of the suggestion being resented by the postal authorities does not arise.

Restoration of Public Lane and Public Park in 'G' Block, Vijay Nagar, Delhi

5160. SHRI KAMALANATHAN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the lease-deed issued by the Rehabilitation Department to the owner of 34/G, Vijay Nagar, Delhi-9, was

accompanied by a site-plan for the public lane and public park enclosed by him ;

(b) whether this is not illegal and against fundamental human rights to deprive the public of such essential services provided in the MASTER PLAN ; and

(c) if so, the reasons, for his Ministry not taking suitable action to restore public services ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : (a) No, Sir.

(b) and (c). Steps are being taken to take up the matter in review under Section 33 of Displaced Persons (Compensation and Rehabilitation) Act, 1954.

Food Crop Harmful for Human Beings

5161. SHRI R. BARUA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether National Institute of Nutrition in Hyderabad has found certain food crops harmful for human beings ; and

(b) if so, what are those food crops and reaction of Government thereto listing the particular items and their alleged harmful effects ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). Yes, Sir. The National Institute of Nutrition, Hyderabad, in the course of their studies on food grains have shown that by eating large amounts of the pulse Khesari dal (*Lathyrus Sativus*), leads to Lathyrism, a nervous disease which cripples human beings, especially young men. Food crops which get contaminated with aflatoxin could lead to liver disease in the human, as a result of hepatotoxic effect of aflatoxin. Population groups subsisting on diets predominantly based on Jowar (*Sorghum Vulgare*) which is known to have an excess of the amino acid-leucine leads to the occurrence of pellagra. Pellagra is also known to occur in maize-eaters but this would be either due to the high content of leucine or poor availability of nicotinic acid contained in it.